

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3502
ANSWERED ON:24.08.2011
AIR AMBULANCE CRASH IN FARIDABAD
Singh Alias Pappu Singh Shri Uday

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the inquiry into the air ambulance crash of May 25, 2011 in Faridabad that killed ten persons, has been completed;
- (b) if so, the details and the outcome thereof;
- (c) if not, the reasons therefor; and
- (d) the steps taken by the Government to avoid such incidents?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a), (b) and (c):- The accident is being investigated by a Committee of Inquiry appointed under Rule 74 of Aircraft Rules, 1937.

(d):-Various accident prevention programmes have been initiated by the Directorate General of Civil Aviation (DGCA), which include safety audits, surveillance inspections, dissemination of safety information, issue of Air Safety Circular/ Civil Aviation Requirements, establishment of Aviation Safety Board etc. Further, safety recommendations emanating from investigation of aircraft accidents are followed up for implementation by the concerned agencies to prevent recurrence of similar accidents.